

रेलवे प्रयोगता सलाहकार समितियां

\*४४७. श्री बिभूति मिश्र : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि खंडीय तथा प्रादेशिक रेलवे प्रयोक्ता सलाहकार समितियों में कई सदस्य बहुत समय से चले आ रहे हैं ;

(ख) यदि हां, क्या तो सरकार उनके बदलने के सम्बन्ध में किसी योजना पर विचार कर रही है ?

रेलवे उयमंत्री (श्री शाहनवाज खान) :

(क) क्षेत्रीय (Zonal) और प्रादेशिक (Regional) रेल उपभोक्ता सलाहकार कमेटियां (Railway Users' Consultative Committees) १९५३ से बराबर काम कर रही हैं। इनकी पहली अवधि (term) १९५३ से ३१ दिसम्बर, १९५५ तक रही और दूसरी १ जनवरी, १९५६ से ३१ दिसम्बर, १९५७ तक है।

शामतौर पर मेम्बर बदल गये हैं, लेकिन कुछ मेम्बर ऐसे हैं जो पहली अवधि में थे और अब दूसरी में भी हैं।

(ख) जी नहीं। इन कमेटियों के संविधान (constitution) में ऐसी कोई पाबन्दी नहीं है कि कोई आदमी दोबारा मेम्बर न बनाया जाये। इसके अलावा राज्य सरकारें, राज्यों के विधान-मण्डल, चुने हुए यात्री संघ (Passenger Associations) और वाणिज्य-मण्डल (Chambers of Commerce) खुद इस बात का फैसला करते हैं कि इन कमेटियों में कौन उनका प्रतिनिधि होगा।

Some Hon. Members: We want the English answer.

Mr. Speaker: Let him read the answer in English.

Shri Shah Nawaz Khan: (a) The Zonal and Regional Railway Users'

Consultative Committees have been continuously functioning from 1953 onward for two terms. The first term was from 1953 to 31-12-55 and the second term from 1-1-56 to 31-12-57.

While there was a change in the membership generally, some of the members who served during the first term also served during the second.

(b) No. The constitution of these Committees does not demar a member from reappointment. Also, the question of who should be their representative is treated as a matter for decision by the State Governments, the State Legislatures and the selected Passenger Association and Chambers of Commerce.

श्री बिभूति मिश्र : मैं जानना चाहता हूँ कि ये जो कमेटियां बनाई जाती हैं उनमें जिन लोगों को लिया जाता है, उनको सरकार क्या एम० पी० की सलाह से लेने का विचार कर रही है ताकि एम० पी० में यह भावना न रहे कि उनसे पूछे बगैर ही उनके क्षेत्रों से बगैर चुनाव के ही लोगों को ले लिया जाता है ?

Mr. Speaker: The hon. Member is giving a suggestion.

श्री बिभूति मिश्र : मेरा प्रश्न यह है कि क्या सरकार इस पर सोच रही है ?

अध्यक्ष महोदय : नहीं नहीं। श्री डी० एन० तिवारी।

Pandit D. N. Tiwary: May I know whether the selection of some of the members by the passenger associations for the Railway Users' Consultative Committee is examined by the Government or whether any passenger association is allowed to send representatives?

Shri Shah Nawaz Khan: We examine them thoroughly.

Shri Ramanathan Chettiar: May I know whether the Zonal and Regional Railway Users' Consultative Com-

mittees do perform any useful work in the larger interests of the railway passengers and provide amenities by making suggestions or whether they are merely glorified bodies?

**Shri Shahnawaz Khan:** No, Sir; we think they are serving a very useful purpose.

**Shri Bibhuti Misra** rose—

**Dr. K. B. Menon** rose—

**Mr. Speaker:** Mr. Menon.

श्री बिभूति मिश्र : मान एव्वाइंट ग्राफ ग्रांडर सर। मै यह कहना चाहता हूँ कि हर एक मैम्बर को तीन क्वेश्चन पूछने का हक है तो क्या वजह है कि मुझे इस हक से महरूम किया जा रहा है।

**Mr. Speaker:** There is no statutory obligation on my part to call the same Member. If I find that the Member is contributing by this supplementary questions, I call him. If on the other hand, he has no substantial questions to ask I would just call on another Member. Therefore, there is no rigid rule to that effect.

**Dr. K. B. Menon:** May I know whether the membership of these committees is restricted to passenger associations that are registered?

**Mr. Speaker:** The hon. Member wants to know whether the membership of these committees is restricted to some registered passenger associations.

**Shri Shahnawaz Khan:** Not necessarily, Sir.

**Shri Ranga:** Is any effort made at least once a year? How many of the recommendations made by these Committees are being implemented by the Railway Administration?

**Shri Shahnawaz Khan:** As the hon. Member would observe, these are Railway Users' Consultative Committees. They are consulted and their advice is given due consideration.

**Shri Ranga:** Is it not a fact that quite a number of suggestions made by the non-official Members of this Railway Users' Committee, in the Zonal and Regional field, have not been implemented and no notice has been taken by authorities higher than those who are dealing with the concerned Administrations?

**Shri Shahnawaz Khan:** I beg to refute that statement. All the recommendations made by the Consultative Committees, whether Zonal or Regional or National. (Shri Ranga: I have not talked about that)...are given due and proper consideration.

**Shri Ranga:** Sir, I would like them to be examined. There is no use his saying here that they are given consideration.

**Mr. Speaker:** When an hon. Member puts a question, the answer has to be made here and not elsewhere.

**Shri Ranga:** He repudiates the suggestion. But he does not say whether they have examined them or not.

**Shri Shahnawaz Khan:** Of course we examine every recommendations.

**Mr. Speaker:** Before I call Shri Bibhuti Mishra may I make a suggestion? These Consultative Committees are intended ultimately to help Members of Parliament to focus attention. They are intended in the first instance to help the Railway Administration and in the second instance, if the Railway Administration does not for any reason carry out those suggestions, the proceedings or the Minutes must be available to the Members here so that they may take up the important questions and bring them to the notice of the Minister. Therefore, the hon. Minister may consider the feasibility—I am not able to say at the moment—of placing the Minutes of these Committees in the Library. For a year they will be maintained and thereafter they will be taken away.

**The Minister of Railways (Shri Jagjivan Ram):** There is nothing to consider, Sir. If it is your desire, I will have no objection in placing the Minutes of all these Consultative Committees in the Library of Parliament.

**Mr. Speaker:** From time to time.

**Shri Jagjivan Ram:** All the Minutes, Sir, not from time to time.

**Mr. Speaker:** Very well.

**श्री विभूति मिश्र :** मैं यह जानना चाहता हूँ कि क्या सरकार न ऐसा कोई सिद्धान्त बनाया है कि पार्लियामेंट के सदस्य जो उसमें प्रतिनिधि के रूप में लिए जायें वे कैसे लिये जायें ?

**श्री जगजीवन राम :** वहाँ चुनने का तो कोई सवाल नहीं है। हम तो यहाँ जो मिनिस्टर आफ पार्लियामेंटरी अफेयर्स हैं उनसे बातें करके इस सदन के कुछ सदस्यों को ले लिया करते हैं।

#### Prevention of Railway Accidents

\*448. **Shri Wodeyar:** Will the Minister of Railways be pleased to state:

(a) whether Government have received any plans for inventing a gadget for the prevention of Railway accidents; and

(b) whether any financial aid has been granted for their invention?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** (a) No.

(b) Does not arise.

**Shri Wodeyar:** May I know if any such plans have been rejected as being spurious?

**Shri Shah Nawaz Khan:** I am not aware of any such plan being rejected on that basis.

**Shri Wodeyar:** Is the Department of Government engaged in the construction of any such gadget?

**Shri Shah Nawaz Khan:** One gentleman by the name of Mr. Ponnuswamy

devised a certain mechanism for reducing the amount of damage, and that was a device whereby the vacuum brakes would be applied as soon as there was a derailment. That device is being scrutinised by the Railway Standards Office, and that device has been patented.

**Shri Dasappa:** May I know whether there are not instruments to detect track defects which could be placed on the railway line well beforehand, the instruments indicating the various defects in the track?

**The Minister of Railways (Shri Jagjivan Ram):** There are, and they are being tried on the Central Railway.

**Shri Palaniandi:** May I know who this Ponnuswamy is, whether he is a worker of the Railway concerned and whether he has been given any reward for his invention?

**Shri Shah Nawaz Khan:** Yes, he is a railway employee, and he has been given a reward.

**Shri Joachim Alva:** Is any beginning made to implement the recommendations of the Vasist Committee which toured the U.S.S.R., especially their observations with regard to the prevention of accidents?

**Shri Jagjivan Ram:** I will require notice to give any detailed reply.

#### Tuberculosis

\*449. **Shrimati Ila Palchoudhury:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that an all India survey was conducted by the Indian Council of Medical Research in order to ascertain the incidence of tuberculosis among the population of India; and

(b) if so, the result thereof?

**The Minister of Health (Shri D. P. Karmarkar):** (a) An all India T. B. Survey on a sample basis was taken up by the Indian Council of Medical Research in 1955. The survey is in progress.